

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-517**  
(IB)-532(PB)/2017  
CA/1657/2019, CA/297/2019

**IN THE MATTER OF:**

Punjab National Bank

**....Applicant**

**Vs.**

Haridwar Iron &Ispat Rolling Ltd.

**....Respondent**

**SECTION**

U/s 7 IBC Liq.

**Order delivered on 12.09.2023**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is listed on **17.10.2023**.

**S/d-  
(Court Officer)**